

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102

Appeal No - 185/252/ND/2 020

IN THE MATTER OF:

Suman Computech Pvt Ltd

Vs

RoC

....Applicant

....Respondent

SECTION

U /s. 252

Order delivered on 14.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of petitioner. Ld. ARoC has put in appearance and seeks time to file the reply. Let the same be filed 2 days before the next date of hearing. List the case on **01.04.2020**.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)